

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,

LUCKNOW BENCH, LUCKNOW.

ORIGINAL APPLICATION NO.331 of 1990.

this the 30th day of June'99.

HON'BLE MR D.C. VERMA, MEMBER(J)

HON'BLE MR A.K. MISRA, MEMBER(A)

O.P. Sinha, aged about 32 years, S/o Sri K.K. Sinha, resident of 69-Babu Ka Purwa Old Paper Mill Road, Lucknow working as J.A. (NSC-Vth) O/O the D.A. (P), U.P. Circle, Lucknow.

Lucknow.

Applicant.

By Advocate: None.

Versus.

Union of India through the Secretary, Ministry of Comms, (Department of Posts), New Delhi.

2. The Chief PMG, U.P. Circle, Lucknow.

3. The DPS, Lucknow Region, Lucknow the then AD-HOC Disc. Authority.

4. The Director of Accounts, (Postal), U.P. Circle, Lucknow the Disc. Authority.

5. Sri J.N. Srivastava, the then E.O. now Sr. Supdt. Post offices, Lucknow Division, Lucknow.

Respondents.

By Advocate: Dr. D. Chandra.

A.K. Misra Member(A)

ORDER (ORAL)

By means of this O.A., the applicant has challenged the punishment order dated 31.8.89, which reads as under:-

"In view of the above, I hereby order reduction in the pay of Sri O.P. Sinha by two stages from Rs.1260/- to Rs.1200/- in the scale of pay of Rs.1200-30-1500-EB-40-2060/- for a period of three years without any cumulative effect. I also order that during the period of such reduction the official would not be entitled for any increment. I further order that Sri O.P. Sinha under suspension be taken back on duty forthwith and the period of his suspension should be treated as such for all purposes, restricting the pay & allowances for the suspension period restricted to what has already been drawn and paid to him."